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## **Declaration of Assets and Liabilities**

Year-2023-24

I, Madhup Kumar, son of Late Hrishikesh Swarnkar, aged 59 years belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Senior Reporter giv herein below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself my spouse and dependants\*:

## A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr.No.	Description	Self	Spouse Name : Archana Gupta (Wife)	Dependant-1 Name : Mayank Raj (Son)	Dependant-2 Name:	Dependant-3 Name :
(i)	Cash	25000/- (Approx)	5,000/- (Approx)	10,000/-(Approx		
(ii)	Deposits in Banks, Financial Institutions And non- banking Financial Companies	4,88,000/- (Saving Account) 20,00,000/- (Term Deposit)	35,000/- (Saving Account) 15,40,000/- (Term Deposit)	15,000/- (Saving Account)		
(iii)	Bonds, Debentures and Shares in companies	67,500/- (Sahara India Shop LIC Jeewan Plus 40,000/-	-NIL-	-NIL-		
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	PLI Premium : 17705/- Yearly	-NIL-	-NIL-		
(v)	Motor Vehicles (details of make etc.)	M.Cycle- Honda Shine BR-01BN-8239 Car-i10 Sportz BR-01CP-1489	-NIL-	-NIL-	Ya. A	
(vi)	Jewellery (give details weight and value)	Gold- 6 gm Value-30,000/- (Aprox)	Gold- 170 gm Silver- 800 gm Value-10,00,000/- (Aprox)	Gold- 8 gm Value-45,000/- (Aprox)	S. M. Albert	

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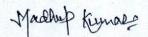
Madhup Kumar

(vii)	Other assets, such as values of	-NIL-	-NIL-	-NIL-	
	claims/interests			ter encount	

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>
[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name : Archana Gupta (Wife)	Dependant-1 Name: Mayank Raj (Son)	Dependant-2 Name :	Dependant-3 Name :
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-		
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	परगना- फुलवारी शरीफ जिला - पटना राज्य - बिहार खाता सं0 - 54 खेसरा सं0 - 836 रकबा - 4.68 डिसमील वैल्यू - 35 लाख (लगभग)	-NIL-		
(iii	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL- Ocalioni  Xiéni i	-NIL-	IN SECTION AND ADDRESS OF THE PERSON ADDRESS OF THE PERSON AND ADDRESS OF THE PERSON ADDRE	

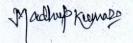


<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

(iv	Houses/Apartments,		ingliantses on	hunenis	
	etc.		Ratelic Herris		
	- location(s)		I elbostion		
	- Survey/door number(s)	-NIL-	-NIL-	-NIL-	
	-Extent (Total				
	measurement)		a rate (Section		
	-Current market value			a tru water	
(v)	Other (such as				
	interest in property )	-NIL-	-NIL-	-NIL-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues [Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on 31-01-2024
(a)	(i) Loans from Banks	28,00,000/-	28,00,000/-
	(ii)Loans from financial institutions	-NIL-	
	<ul><li>(iii) Government Dues :</li><li>(a) dues to departments dealing with government accommodation</li></ul>	-NIL-	
	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	den setutenes // - Sill.



	(d) dues to departments dealing with telephones	-NIL-	The street	in designations	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-			
	(f) Other dues, in any	-NIL-		Sec. Print	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed.  Give a also permanent Account Number (PAN)]	A.Y 2023-2 Total Income Tax PAN No AGYP	Paid - 4,97,797/-	CHARLES OF THE STATE OF THE STA	2002
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-			
	(iii) Sales Tax [Only in case of property business	-NIL-			No.
	(iv) Property Tax	-NIL-			g/X to 1

## C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-366

Gender

(M/F)

M

Date of Birth

(DD/MM/YYYY)

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Cadre :

Bihar Vidhan Sabha Secretariat Service

(Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Madhyb Kumaz

Name of Employee - Madhup Kumar

Place: Patna

Designation - Senior Reporter

Date: 01-02-2024 Department -Bihar Vidhan Sabha Secretariat